

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Yes, Sir.

(b) It is the constant endeavour of Government to improve the quality of the TV programmes through better training, better planning and production of programmes of professional quality and programme exchange between the various TV centres. Doordarshan also engages outside talent for producing programmes, where necessary.

(c) No, Sir. In view of the heavy outlay involved and limited financial resources available, there is no proposal at present to introduce colour TV in India.

**Request for Import of more Oil from Kuwait**

2058. **SHRI K. MALLANNA:**

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Indian Government have recently requested Kuwait for more oil to meet the shortfall in its imports from Iran; and

(b) if so, the quantity of oil asked for and when it is likely to be delivered?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) There is no proposal at present to import crude oil from Kuwait.

(b) Does not arise.

**New Item captioned "Consumer Foots Bill for DESU Mistake"**

2059. **SHRI MALLIKARJUN:** Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been invited to the news item captioned "Consumer foots bill for DESU mistakes" appearing in the Indian Express, New Delhi Edition dated 31st January, 1979;

(b) if so, his reaction thereto and the steps Government propose to take to mitigate the hardships of consumers;

(c) the relevant order or authority under which DESU is exempt from the provisions of the Law on Limitation in the matter of billing the consumers after a lapse of more than three years for meters burnt;

(d) whether it does not devolve on DESU to replace burnt metres immediately;

(e) whether it is the practice that the DESU authorities do not reply to representations made in this regard; and

(f) if so, the number of representations not replied to during 1978-79 and the reasons therefor?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) Yes, Sir.

(b) DESU has been asked to look into the matter.

(c) DESU is not exempt from the provisions of the Law on limitation.

(d) Every effort is made by DESU to replace burnt meters as soon as it is feasible.

(e) and (f). While it is not the practice, according to DESU, of not replying to representations made, in view of the large number of such representations both oral and in writing, it is difficult to give a precise estimate of the number pending in 1978-79.

**Use of Fuel Oils instead of Naphtha as Feed Stock for Production of Fertilizer**

2060. **SHRI D. D. DESAI:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have changed their policy of encouraging use of fuel oils instead of naphtha as feed stock for nitrogenous fertilizers;